



1A. List of claims submitted by Financial Creditor (Secured)

(Rs. Crores)

| Name of the Creditor | Basis of Calculation | Claimed Submitted as per Form 'C' (In Crores) | Claims Admitted | Claims Under Verification | Remarks |
|-----------------------------------------|---------------------------------------------------------------------------------------------------------------------------|-----------------------------------------------|------------------|---------------------------|----------------|
| Banks / ARCs / FIs | | | | | |
| State Bank of India | 1. Claim as per Sanction Letter account Statement of CD from the Bank 2. Interest rate as per the prevailing base rate | 475.273 | 475.273 | YES | Claim Admitted |
| Oriental Bank Of Commerce | Sanction Letter and account Statement | 298.340 | 298.340 | YES | Claim Admitted |
| Bank of Baroda | Sanction Letter and account Statement | 176.847 | 176.847 | YES | Claim Admitted |
| Union bank of India | Sanction Letter and account Statement | 176.320 | 176.320 | YES | Claim Admitted |
| IDBI bank Limited | Sanction Letter and account Statement | 166.080 | 166.080 | YES | Claim Admitted |
| ICICI Bank | Sanction Letter and account Statement | 132.379 | 132.379 | YES | Claim Admitted |
| Punjab National Bank | Sanction Letter and account Statement | 34.404 | 8.570 | YES | Claim Admitted |
| Axis Bank Limited | Sanction Letter and account Statement | 14.935 | 14.935 | YES | Claim Admitted |
| Total Financial Claims (Secured) | | 1,474.578 | 1,448.744 | - | |

Notes:

All the claims of Financial Creditors are verified and admitted

2. List of claims submitted by Operational Creditor

(Rs. In Crores)

| A. Operational Creditors Claims | | Claims submitted As per Form 'B' | Claim Admitted | Claim under verification | Remarks |
|----------------------------------|--------------------------------------------------------------------------------------------------|----------------------------------|----------------|--------------------------|--------------------------------------------------------------------------------------------------------------------------------------|
| Operational Creditors | | | | | |
| Dynamic Trading Co. | 1. Form B 2. Tax invoices | 0.006 | 0.001 | Nil | Amount shown in Claim rejected column is bill dated 31.05.19 amount of Rs 57,702/- |
| Calderys India Refractories Ltd. | 1. Form B 2. Purchase Order 3. Tax Invoices | 0.227 | 0.227 | Nil | Subject to verification of ledger account entry against PDC of Rs. 22,68,000/- has been passed by the co. which needs to be reversed |
| Excel Enterprises | 1. Form B 2. Tax invoice | 0.002 | 0.002 | Nil | |
| Rose Bearing India | 1. Form B 2. Registration certificate 3. PAN card 4. Tax invoice 5. Cancelled cheque | 0.004 | 0.004 | Nil | subject to verification of ledge account |
| Sri Ram Hydraulic. | 1. Form B 2. Tax invoice | 0.005 | 0.005 | Nil | |

Point D

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|-----------------------------------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-------|-------|-------|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| Bharat Oxygen Licensee | 1. Form B 2. PAN card of Promoter 3. Aadhar card of promoter 4. Bank details 5. Ledger Account 6. Cancelled cheque | 0.011 | 0.009 | Nil | Bills for amount of Rs. 19,347/- claimed by Bharat Oxygen Licensee belongs to the period after 22/05/2019. |
| INDPAC | 1. Form B 2. Consignment copy 3. Tax invoices 4. Aadhar card of promoter | 0.044 | 0.041 | 0.003 | under verification |
| Sison India Pvt. Ltd. | 1. Form B 2. Purchase Order 3. Copy of Board resolution for authorisation 4. Ledger account 5. Affidavit 6. Tax Invoice | 0.017 | 0.017 | Nil | Int. of Rs 12,926/- has been charged |
| Trans Earth Logistics Pvt. Ltd. | 1. Form B 2. PAN card 3. Aadhar card or Promoter 4. Ledger account 5. Tax invoices 6. Work order | 0.459 | 0.322 | Nil | Amount claimed by Trans Earth Logistic Pvt. Ltd. Includes TDS, Shortage and round off of Rs. 39,214/-, Rs.7,50,500/-, and Rs. 1,796/- also includes the bills which belongs to date after 22/05/2019 amounting Rs. 5,73,169/-, which are not consider for claim |
| Eskay Trans | 1. Form B 2. Registration Certificate 3. Partnership Deed 4. Aadhar card of Promoter 5. PAN card of Promoter 6. Work order 7. Ledger Account 8. invoices | 2.149 | 1.216 | | 1. Amount of Rs. 77,27,072/- claimed by the party belongs to period after 22.05.2019, which are not considered in amount claimed 2. Amount of Rs. 26,05,760/- claimed by the party is a net of shortage and bill difference, which are not considered in amount claimed 3. Amount of Rs. 10,00,000/- is wrong credited in transporter book which is adjusted and same amount is been allowed for the claim |
| Ananda Timber Depot | 1. Form B 2. Tax Invoices 3. Aadhar card of promoter 4. payment details | 0.007 | 0.007 | Nil | TDS of Rs. 459 already deducted and remitted |
| Aaad Transports | 1. Form B 2. GST registration Certificate 3. Aadhar card or Promoter 4. PAN card of Promoter 5. Work Order 6. Ledger Account 7. Tax Invoices | 0.274 | 0.261 | | Amount claimed by Anand Transport includes the amount of shortage and round off of Rs. 1,33,205/- and Rs. 26/- respectively, which are not considered in amount claimed |
| PRV Engineering Works | 1. Form B 2. Order copy | 0.009 | 0.009 | Nil | 1. under verification 2. TDS of Rs. 730 already deducted and remitted |
| Shankar Enterprises | 1. Form B 2. PAN card of Promoter 3. Aadhar card of promoter 4. Tax invoices | 0.016 | 0.016 | | |
| ASN Hydro Systems India Pvt. Ltd. | 1. Form B 2. Tax Invoices | 0.098 | 0.098 | | |

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|---------------------------------------|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-------|-------|-------|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| Vishva Rupaa Industrial Enterprises | 1. Form B 2. Aadhar card of Promoter 3. PAN card of Promoter 4. GST registration certificate 5. Purchase order 6. Credit Note 7. Tax Invoices | 0.062 | 0.062 | | |
| Adler Instrument | 1. Form B 2. Purchase order 3. PAN card of promoter 4. Tax Invoice 5. Bank Detail 6. Cancelled cheque | 0.002 | 0.002 | | |
| Kiron India Traders | 1. Form B 2. PAN card of Promoter 3. Aadhar card of promoter 4. Tax Invoices 5. Purchase order | 0.002 | 0.002 | | |
| Inspectorate Griffith India Pvt. Ltd. | 1. Form B 2. Notarial certificate 3. Aadhar of Promoter 4. PAN of Promoter 5. Form A 6. Annexure of pending payment 7. Ledger Account 8. Cancelled cheque 9. Tax Invoices 10. Work order | 0.107 | - | 0.107 | under verification |
| East Coast Logistic Pvt. Ltd. | 1. Form B 2. Annexure for outstanding balance 3. Registration Certificate 4. PAN card 5. Extract of Minutes 6. PAN card of Promoter 7. Aadhar card of Promoter 8. Work order 9. Ledger Accounts 10. Tax Invoices 11. Cancelled cheque 12. Reconciliation statement | 1.603 | 0.748 | Nil | Amount claimed by East Coast Logistic Pvt. Ltd. includes the TDS amount and shortage amount of Rs.2,67,134/- and Rs.8,36,325/- respectively which are not considered for claim. Amount of rupees 7,44,894.4 are billed after 22nd may 2019 in BCEL books. the same has already been paid and has not been considered for claim. |
| Chitra Materials and Supply | 1. Form B 2. Invoice 3. Cancellend cheque | 0.047 | - | | under verification |
| Intas Automation | 1. Form B 2. PAN card of Promoter 3. Tax Invoice 4. Cancelled cheque | 0.000 | 0.000 | Nil | Invoice Date is 16.05.19 where as entry passed by BCEL is on 31.05.19 |
| Star Delta Engineering Pvt. Ltd. | 1. Form B 2. Incorporation certificate 3. Purchase order 4. Tax Invoices | 0.002 | 0.002 | | |

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|-------------------------------------------------------------|------------------------------------------------------------------------------------------------------------------------------------------------------------|-------|-------|-------|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| Phoenix Industrial Technology | 1. Form B 2. Tax Invoices 3. Purchase order | 0.019 | 0.019 | | |
| Bharat Electricals | 1. Form B | 0.002 | - | 0.002 | |
| Raiys & Co. | 1. Form B 2. PAN card of Promoter 3. Aadhar card of Promoter | 0.050 | - | | Need invoices and ledger copy |
| Saraswathi Auto Electricals | 1. Form B 2. Work Order 3. Aadhar Card of Promoter 4. PAN card of Promoter 5. Tax Invoices | 0.003 | 0.003 | | |
| M/s SRMT Cargo Movers Transport Contractor & Fleet Operator | 1. Form B 2. PAN card of Promoter 3. Invoices | 0.920 | - | 0.920 | |
| Bokarla Reinforcing Co. Pvt. Ltd. | 1. Form B 2. Ledger Account 3. Tax Invoices 4. Purchase Orders 5. Aadhar Card of Promoter | 0.082 | - | 0.082 | Difference of Rs. 1,768/- is difference of opening balance |
| Subashri System | 1. Form B 2. Tax Invoice 3. Work Order | 0.007 | - | 0.007 | Account not found in BCEL books |
| SMB Steel and Hardware | 1. Form B 2. GST Registration certificate 3. PAN card of Promoter 4. Tax Invoices 5. Cancelled Cheque | 0.008 | - | 0.008 | Entry for invoice no. 120 dated 18/05/19 amounting Rs. 5,298/- has been passed on 31/05/19, whereas entry for Invoice no. 95 dated 06/06/19 amounting Rs. 7434 is yet to be passed |
| Venkateshwara Engineering Works | 1. Form B 2. Tax Invoices 3. Purchase order 4. PAN of Promoter 5. Bank details 6. Cancelled Cheque | 0.011 | 0.010 | | 1. Invoice No. 339 dated 31.05.2019 amounting Rs. 708/- has been claimed by the party in Form B which is not considered for claim. 2. Difference of Rs. 257/- is a difference of TDS. |
| SBI Cap Trustee Company Ltd. | 1. Form B 2. Tax Invoices 3. PAN Card 4. Certificate of Incorporation 5. Aadhar Card of promoter 6. Statement of O/S Dues 7. Stamp Paper | 0.013 | - | | Invoices are dated after 22-05-2019. |
| Sri Lakshmi Stationery Mart | 1. Form B 2. Invoice 3. PAN of Promoter 4. Bank detail 5. Aadhar Card | 0.030 | 0.024 | | Invoices which are dated after 22.05.2019 are not considered for claim |

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|----------------------------------------------|------------------------------------------------------------------------|--------------|--------------|--------------|----------------------------------------------------------------------------------------------------------------------------------|
| Spraying System India Pvt. Ltd | 1. Form B 2. Tax Invoices 3. PAN card of Promoter | 0.014 | 0.008 | | Invoice No. GG19RM0461 dated 04.06.19 amounting Rs. 54,752/- has not be considered claim admitted as it is billed after 22.05.19 |
| P & G Enterprises | 1. Form B 2. Tax Invoices 3. Purchase Order 4. Copy of GSTR 1 | 0.011 | 0.011 | | Total invoice submitted amount is Rs. 127,681/-, claimed submitted is for Rs. 110,889/- hence approved |
| | | | | | |
| | | | | | |
| Total Claims of Operational Creditors | | 6.323 | 3.127 | 1.129 | |

Notes:

(Rs. In Crores)

| B. Employee/Workmen Claims | Claims submitted As per Form 'D' | Claim Admitted | Claim under verification | Remarks |
|----------------------------------------------------------|----------------------------------|----------------|--------------------------|---------|
| Employee/Workmen Claims | | | | |
| Nil ¹ claims received from Employee / Workmen | | | | |
| Total Claims of Employee / Workmen | - | - | - | |

Notes:

(Rs. In Crores)

| C. Claims Submitted by Governments | Claims submitted As per Form 'D' | Claim Admitted | Claim under verification | Remarks |
|----------------------------------------------------------------------|----------------------------------|----------------|--------------------------|---------|
| Nil ¹ Claims received from Govt. / Regulatory Authorities | | | | |
| Total Claims of Govt. / Regulatory Authorities | - | - | - | |

Notes:

1. As per the Audited Financials of FY 2018, there is statutory liabilities payable of Rs. 111.67 (Rs. In lakhs). However no claim from tax and regulatory authority

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|-----------------------------------|--|--------------|--------------|--------------|--|
| Total - Operational Claims | | 6.323 | 3.127 | 1.129 | |
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